

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/136/2016
NAME OF THE PETITIONER(S) : Serum Institute of India Limited & 5 Others
NAME OF THE RESPONDENT(S) : M/s Orchid Chemicals & Pharmaceuticals Ltd & 8 Others
UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	DEEPA RATH SRIJITHA FOR Ms. CHITRA NARAYAN	COUNSEL FOR PETITIONERS	S. Bhaskar
②	Pavitra Venkateswaran FOR Prachi Mohan	Counsel for R-9	Pavitra
③	T. K. Bhaskar Prigadaashini N Keerthi Krishna Akhil Jain	Counsel for R1-7	T. K. Bhaskar

ORDER

Counsel for petitioner present. Counsel for R1 to R7 and counsel for R9 are present. Counsel for petitioner filed IA 77/2017. Counsel for R1 to R7 prayed time for filing reply. Time extended at request. Put up on 12.09.2017 at 10.30 A.M.

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(K. Anantha Padmanabha Swamy)
Member (Judicial)